

### State Undertakings

112. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether the question of publishing detailed annual reports on the working of State Undertakings has been finalised; and

(b) if so, the nature of the decision taken?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The question presumably refers to one of the recommendations made by the Estimates Committee of the previous Lok Sabha in their Sixteenth Report. The question is still under consideration.

### National Book Trust

113. { Shri D. C. Sharma:  
Shri K. G. Deshmukh:

Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 1255 on the 17th December, 1956 and state whether the National Book Trust has since commenced its work?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No, Sir.

### Scientific Civil Service

114. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 1254 on the 17th December, 1956 and state:

(a) whether the scheme for creating a Scientific Civil Service has since been finalised; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Education and Scientific

Research (Dr. K. L. Shrimall): (a) No, Sir.

(b) Does not arise.

### Minorities Commissioners

115. { Shri D. C. Sharma:  
Shri Radha Raman:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1224 on the 17th December, 1956 and state:

(a) whether Minorities Commissioner to conduct enquiries into the working of safeguards for minorities has since been appointed;

(b) if so, whether the Commissioner has made any enquiry so far in this respect; and

(c) if so, the details of the enquiries made?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The matter is under active consideration.

(b) and (c). Do not arise.

### Stenographers' Examination

116. **Pandit M. B. Bhargava:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Public Service Commission recently invited applications for Stenographers' Competitive Examination scheduled to be held sometimes in August, 1957;

(b) if so, whether any age limit was fixed for those sitting for competition and whether the same age limit governed all the employees sitting at the competition;

(c) whether it is a fact that the employees of the Central Secretariat and its attached offices were totally exempted from the age limit ban